

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 259 of 1994

Tuesday this the 1st day of March, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

The Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

K. V. Ampili,  
Kollamparambil House,  
Kizhakupuram PO  
Kumbhazhamuri.

....Applicant

(By Advocate Mr. PC Sebastian)

Vs.

1. The Assistant Superintendent of Post Offices, Pathanamthitta Sub Division, Pathanamthitta.
2. The Chief Postmaster General, Kerala Circle, Thiruvananthapuram.
3. Union of India, represented by the Secretary, Ministry of Communications, New Delhi. ....Respondents

(By Advocate Mr. Kodeth Sreedharan, ACGSC)

OUR D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant challenges the appointment of another Extra Departmental Delivery Agent in her place. Learned Additional Standing Counsel appearing on notice submitted that another provisional hand was appointed by mistake and that after 1.4.94, claims of applicant would be considered for regular appointment along with that of other eligible candidates, giving her due weightage. We record the submission.

2. It is submitted that action for regular selection has already been initiated. Recording the submission we dispose of the application, directing respondents to adhere to the submission. No costs.

Dated 1st March, 1994.

*P. V. Venkatakrishnan*  
P. V. VENKATAKRISHNAN  
ADM INISTRATIVE MEMBER

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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